

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/582(KB)2020  
IA(I.B.C)/803(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	SANDEEP BAID, SOLE PROP. OF HITECH MINERALS AND CHEMICALS VS NEXUS HEALTH AND BEAUTY CARE PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Mohit Sharma, Adv. ] For the Liquidator  
Mr. Manmohan Jhawar, ] Liquidator-in-person

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator/liquidator-in-person present.
2. **IA(I.B.C)/803(KB)2024:**
  - a. This IA has been filed by the Liquidator to place on record the 1<sup>st</sup> Progress Report, which is placed at page no. 16 onwards of the application. This IA is supported by an affidavit which is placed at page nos. 13 to 15 of the application. The 1<sup>st</sup> Progress Report is taken on record, and this IA is accordingly **allowed** and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**